

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 520 of 2013

Wednesday, this the 18th day of December, 2013

CORAM:

Hon'ble Mr. Justice A.K. Basheer, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

1. V.N. Kalesan, Net Maker, Central Institute of Fisheries, Nautical Engineering & Training (CIFNET), Kochi – 682 016.
2. A.T. Antony, Net Maker, Central Institute of Fisheries, Nautical Engineering & Training (CIFNET), Kochi-682 016.
3. K.J. Vincent Net Maker, Central Institute of Fisheries, Nautical Engineering & Training (CIFNET), Kochi – 682 016. **Applicants**

(By Advocate – Mr. T. Niklavu)

V e r s u s

1. Union of India, represented by the Secretary, Ministry of Agriculture, Department of Animal Husbandry & Dairying, Krishna Bhavan, New Delhi – 110 002.
2. The Director, CIFNET, Fine Arts Avenue, Kochi-16.
3. The Director, National Institute of Fisheries Post Harvest Technology & Training (NIFPHTT), (Old IFP), Kochi-682 016. **Respondents**

(By Advocate – Mr. George Joseph, ACGSC)

This application having been heard on 18.12.2013, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Mr. Justice A.K. Basheer, Judicial Member-

When this Original Application is taken up for consideration, learned counsel for the applicant seeks permission to withdraw the same with liberty to file a fresh

one with appropriate additional pleadings. Permission is granted.

2. Original Application is dismissed as withdrawn in the above terms. No costs.



(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER



(JUSTICE A.K. BASHEER)
JUDICIAL MEMBER

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